

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1290  
ANSWERED ON:04.03.2010  
EXEMPTION OF VVIPS FROM FRISKING  
Yadav Shri Sharad

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) Whether the Government has taken up the issue of exemption of VVIPs from frisking while boarding the flights for America with the US authorities;
- (b) if so, the details thereof; and
- (c) the response of the United States authorities thereto?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): Yes, Madam. The issue of exemption of VVIPs from frisking while boarding the flights for USA was discussed with US authorities, during the Meeting of the Indo-US Joint Working Group held in New Delhi on 20 - 21 January 2010.
- (c) The response of the US authorities is awaited.